

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1645/2024

BHARAT CHAUDHARI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 25856/2019 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 1646/2024 (II)

(IA No. 29509/2023 - EXEMPTION FROM FILING O.T., IA No. 34550/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 29508/2023 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 08-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. Advait Ghosh, Adv.
Mr. Syed Tamjeed Ahmed, Adv.
Ms. Mrinal, Adv.
Mr. A.k Ansari, Adv.
Mr. Sandeep Kumar, Adv.
Mr. Shoaib Khan, AOR

Mr. Siddharth Dave, Sr. Adv.
Mr. Rahul Pratap, AOR
Ms. Kalyani Lal, Adv.
Mr. Aamir Khan, Adv.
Ms. Prerna Mahajan, Adv.

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Suhashini Sen, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Noor Rampal, Adv.
Mr. Raman Yadav, Adv.
Ms. Vimla Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 04.09.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)